

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
10	25.10.95	<p>Learned counsel for the applicant Shri B.S.Tripathy makes a submission that he intends to withdraw this application and seeks permission of the Court for withdrawal of the same. Permission granted.</p> <p>He makes a submission that the applicant has submitted a representation before the Commissioner, National Savings Organisation (Res.2) in the petition. He submits that this representation may be sympathetically considered. This is also proper. It is, therefore, appropriate to direct Respondent No.2 to consider this representation and dispose of it on merits and in accordance with the law within a period of four weeks from the date of receipt of this order. With these observations, this application is dismissed and treated as withdrawn.</p> <p>Shri Ashok Mishra, learned Senior Standing Counsel is present on behalf of Shri U.B.Mohapatra, learned Additional Standing Counsel.</p> <p><i>As such</i> MEMBER (ADMINISTRATIVE)</p>	<p>Counter has not been filed. MA. No. 549/95 has been filed on behalf of Respondent. Requesting for grant of time to file Counter.</p> <p>OA. adj to 4.8.95 for further orders Pl.</p> <p><i>Par</i> 3/8/95</p> <p>Adj to 8.8.95 for orders Pl.</p> <p><i>Par</i> 7/8/95</p> <p>Adj to 16.8.95 for orders Pl.</p> <p><i>Par</i> 14/8/95</p> <p>Counter filed. Copy served.</p> <p>Adj to 6.9.95 for hearing Pl.</p> <p><i>Par</i> 5.9.95</p>